



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
O.A. No.060/00190/2019

Chandigarh, this the 04th February, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Ashok Singh Salaria, Aged 52 years, S/o Sh. Karnail Singh,
Divisional Operation Manager, Northern Railway, Ludhiana –
Group 'B' -141001

....Applicant

(BY: MR. R.K. SHARMA, ADVOCATE)

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi – 110001.
2. Chief Operations Manager, Northern Railway, Baroda House, New Delhi – 110001.
3. Divisional Railway Manager, Northern Railway, Firozpur – 152001.
4. Sr. Divisional Operation Manager, Northern Railway, Firozpur – 152001.
5. Divisional Railway Manager, Northern Railway, Muradabad – 244001.
6. Senior Divisional Operations Manager, Northern Railway, Muradabad – 244001.

(BY: MR. ROHIT SHARMA, ADVOCATE)



7. Sh. Sanjeev Garg, AM/T & C/RB (Retd.) through Secretary, Railway Board, Rail Bhawan, New Delhi – 110001.

Ex parte vide order dated 18.10.2019

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. Learned counsel for the parties are in agreement that the O.A. may be disposed of as having been rendered infructuous, in view of order dated 23.10.2019 (Annexure R-1) passed by the respondents, improving the ACR of the applicant to 'Good' and fit for promotion.
2. Accordingly, the O.A. is disposed of as having been rendered infructuous, as prayed.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 04.02.2020

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